

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:567

ANSWERED ON:28.07.2010

NON-ALLOTMENT OF FOOD GRAINS UNDER MDMS

Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any complaints from various State Governments regarding non-allotment of foodgrains under Mid-Day-Meal Scheme during the last one year;

(b) if so, the details thereof and the reasons therefor, State-wise; and

(c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): The Government had allocated foodgrains to the States/UTs on 5.3.2010 for the first two quarters from April to September, 2010. Due to insistence of the Department of Food & Public Distribution for pre-payment of cost of foodgrains, there was some delay in intimating the State-wise allocation of foodgrains to its field units by the Food Corporation of India (FCI). Consequently, some States like Rajasthan, West Bengal, Jharkhand and Punjab pointed out shortage of foodgrains for implementing the scheme. Inter-ministerial consultations were held to resolve the issue. On the direction of Department of Food & Public Distribution, the FCI directed its regional offices on 12.4.2010 and 31.5.2010 to release the foodgrains for the first quarter (April-June, 2010) and second quarter (July- September, 2010) respectively as per the allocation made by this Ministry. All the States/UTs have been advised by this Ministry vide letters dated 13.4.2010 and 1.6.2010 to lift foodgrains from the FCI.